

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

C.P.96/99 in
Original Application No.2247 of 1997

New Delhi, this the 8th day of July, 1999

HON'BLE MR.JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN(J)
HON'BLE SHRI N.SAHU, MEMBER(A)

Nari Ram
S/o Shri Fat Ram
r/o H-33, DMS Colony, Patel Nagar,
Delhi-8.

-PETITIONER

(By Advocate: Shri Yogesh Sharma)

Versus

Shri Rajender Chouhan,
General Manager,
Delhi Milk Scheme, West Patel Nagar,
New Delhi.

-RESPONDENT


(By Advocate: Shri V.S.R.Krishna)

O R D E R (ORAL)

By Reddy, J.-

It is submitted by the learned counsel for the petitioner that after filing C.P., the respondents have complied with the directions of this court and, therefore, requests to withdraw the C.P. C.P. is accordingly dismissed as withdrawn.


(N. SAHU)
MEMBER(A)


(V.RAJAGOPALA REDDY)
VICE CHAIRMAN(J)

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